


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 239/16	TP 90/17	Hearing	433(a)	Lenaxis Chits Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	THOMAS V PETER 9845131407	PETITIONER	

Counsel for petitioner is present. He reported that this matter is to be tried by the Hon'ble High Court only as it relates to voluntary winding up and the Tribunal has no jurisdiction to entertain this petition. He is directed to file a memo in the Registry.

List it on 07.04.2017.


MEMBER (J)


MEMBER (T)